

| Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C | | | | | | | | | | | | | | | | | |
|---|---|------------------|---------------------------|-----------------------|-----------------------------|--------------------------------|------------------------|-----------------------|--|----------------------------------|------------------------------|--|--|---|------------------------------|--------------------------------|--|
| Sr. No. | Name of Creditor | Nature of Claim | Details of Claim received | | Details of Claim admitted | | Whether related party? | % Voting Share in CoC | Amount of Claim under Verification (Rs.) | Amount of Contingent Claim (Rs.) | Details of Security Interest | Details of guarantee, if any held in relation to claim | Amount of any mutual credit, debts etc. may be set off against the claim, if any (Rs.) | Details of any mutual credit, debts etc. may be set off against the claim, if any (Rs.) | Amount of claim Inadmissible | Reasons for Claim not admitted | Remarks, if any |
| | | | Date of Receipt | Amount Claimed | Date of admission/update on | Amount of claim admitted (Rs.) | | | | | | | | | | | |
| 1 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-47) | Secured Creditor | 21.06.2022 | 77,33,85,188 | | 77,33,85,188 | No | 8.50 | 0 | 0 | | | 0 | 0 | - | - | - |
| 2 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-214) | Secured Creditor | 24.06.2022 | 1,00,78,13,356 | | 1,00,78,13,356 | No | 11.08 | 0 | 0 | | | 0 | 0 | - | - | - |
| 3 | Edelweiss Asset Reconstruction Company Limited (acting in capacity as trustee of EARC Trust SC-48) | Secured Creditor | 21.06.2022 | 90,15,68,387 | | 90,15,68,387 | No | 9.91 | 0 | 0 | | | 0 | 0 | - | - | - |
| 4 | Omikara Assets Reconstruction Private Limited | Secured Creditor | | 2,18,05,21,071 | | 2,18,05,21,071 | No | 23.97 | 0 | | | | | | - | | |
| 5 | Export Import Bank of India | Secured Creditor | 24.06.2022 | 91,29,32,226 | | 90,66,90,493 | No | 9.97 | 0 | | | | | 62,41,733 | | | As per Total Dues Report as on 10-06-2022 as provided to us: Account No.: HOEOUNR00003827, Scheme Type: CLA PENAL INTEREST OUTSTANDING ---Rs 54,84,459.97 ----PEN OUT AS ON 05-APR-15 Account No.: HOEOUNR00003834, Scheme Type: CLA PENAL INTEREST OUTSTANDING:----Rs 7,57,273.12 ----PEN OUT AS ON 05-APR-15 Called for documents in support of the same. |
| 6 | Kalpatru Fincap Ltd | Secured Creditor | 23.06.2022 | 52,79,24,141 | | 52,71,43,999 | No | 5.80 | 0 | | | | | 7,80,142 | | | Amount of Rs 4,40,00,000/- paid in terms of OTS is adjusted date wise as and when amounts were received, which has caused a difference of Rs 7,80,142 in the claim. Calculation sheet sent to creditor for reference |
| 7 | Aarec (India) Limited | Secured Creditor | 11.07.2022 | 2,64,19,76,908 | | 2,64,19,76,908 | No | 29.05 | 0 | | | | | | | | Calculated interest @13 % p.a. and stated it to be in accordance with the assignment agreement dated 30/03/2017. However it is seen from page 21 of the assignment agreement that the rate of interest is 11% for the facility extended by the Bank. Asked to clarify along with further documents. |
| 7 | Total (A) | | | 8,94,61,21,277 | | 8,93,90,99,402 | | 98.27 | 0 | 0 | | | 0 | 0 | 70,21,875 | | |